

Contested commercial cases disposed during the month of March-2024

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name	Respondent Name	VS Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days for execution	Act Section
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM-31/2023	03.01.2023	VIKRAM MUNICIPAL CORPORATION DELHI	VS. SWENKA TRIPATHIV & SANJEET MALIK	9811161525 & 7506433495	04.03.2024	426	Yes	Contested			Suit for Recovery	
			301, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM-7/2023	02.01.2023	SANDEEP JAIN MUNICIPAL CORPORATION DELHI	VS. YOGESH SHARMA & SANJEET MALIK	9811161525 & 7506433495	12.03.2024	435	Yes	Contested			Suit for Recovery	
			301, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM-114/2024	25.05.2018	D.P. ELECTRICALS RAJVEER SINGH	VS. A.K. HAJELAY & A.K. MISHRA	925023462 & 9654045367	13.03.2024	2119	Yes	Contested			Suit for Recovery	
			301, Extension Block, Hazari Courts, Delhi	Execution Petition	EX. COMM-202/2023	11.04.2023	SANDHU MOTOR FINANCE PVT. LTD. VS. RAHUL KASHYAP	SUDHIR GUPTA & SHANKER SINGH	9313885241 & 9716520088	14.03.2024	338	No	Contested			Execution Petition	
			301, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM-227/2023	06.02.2023	SUDHIR KUMAR GUPTA VS. AMARJEET SINGH	VAIBHAV JAIN & SAHIL SINGH	9910007125 & 9811217093	18.03.2024	406	Yes	Contested			Suit for Recovery	
			301, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM-875/2022	11.03.2022	SONY INDIA PVT. LTD. VS. AJAY GUPTA	SANDEEP KHATRI & S.K. SHARMA	9811233068 & 9811074893	22.03.2024	742	Yes	Contested			Suit for Recovery	
			301, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM-2639/2022	06.12.2022	ARUN KUMAR VS. KRFLTD.	SANJAY AGGARWAL & USHA KIRAN	9810031823 & 9811371311	27.03.2024	477	Yes	Contested			Suit for Recovery	
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL														
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	303, Extension Block, Hazari Courts, Delhi	ARBITRATION	OMP COMM 135/2022	05.09.2022	MANISH KUMAR PANDEY V/S EDELWEISS HOUSING FINANCE				13.03.2024	55	No	DISPOSED			ARBITRATION
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 841/2023	23.05.2023	SHIV DUTT SHARMA V/S MCD	CP TYAGI	9810231866	28.03.2024	254	Yes	DECREE			Suit for Recovery	
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 1052/2023	19.07.2023	RAMESHWAR MCD	V/S CP TYAGI	9810231866	28.03.2024	310	Yes	DECREE			Suit for Recovery	
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 1341/2022	27.05.2022	VIMLA NEHRU EXPORTS PVT LTD V/S JAIN COTTS	ADITYA JAIN	838953944	30.03.2024	673	Yes	DECREE			Suit for Recovery	
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/1367/2020	09-09-2020	LOKESH KALRA VS. RAJ KUMAR SHARMA	VS. SH. NETRA PAL SINGH	935E+009	01-03-2024	1269 DAYS	YES	NA	NA	NA	RECOVERY	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/220/2023	04-02-2023	PUNJAB NATIONAL BANK Vs ANIL KUMAR	Ms. SURUCHI KUMARI	972E+009	04-03-2024	394 DAYS	YES	NA	NA	NA	RECOVERY	

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days of execution	Act Section
			304 EXTENSION BLOCK THC DELHI	PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/91/2023	29-05-2023	CLOUDWAY CONSULTING PVT. LTD AND Ors. Vs M/S NEO GROWTH CREDIT PVT. LTD. AND Anr.	SH. AVNISH KUMAR	9.81E+009	05-03-2024	281 DAYS	NO	NA	NA	NA	PETITION U/S 34 OF ARBITRATION ACT
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/820/2019	29-05-2019	SAMANVYA INFRASTRUCTURE PRIVATE LIMITED Vs DELHI JAL BOARD AND ORS	Ms. RAJNISH YADAV	8.59E+009	06-03-2024	1743 DAYS	NO	NA	NA	NA	RECOVERY
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/341/2021	28-01-2021	SUNIL BABU SHARMA Vs DEEPAK JAIN	SH. SANJAY KUMAR	9.81E+009	12-03-2024	1139 DAYS	YES	NA	NA	NA	RECOVERY
			304 EXTENSION BLOCK THC DELHI	PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/61/2023	26-04-2023	STERLING AND WILSON PRIVATE LTD Vs M/S SHARMA TURNKEY ENGINEERS PVT LTD	SH. S.K. TYAGI	9.81E+009	28-03-2024	337 DAYS	NO	NA	NA	NA	PETITION U/S 34 OF ARBITRATION ACT
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/773/2020	05-03-2020	Punjab National Bank - SUMAN KAPOOR			05-03-2024	697	03 DAYS	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/1811/2020	10-12-2020				07-03-2024	1490	01 DAYS	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THC DELHI	RECOVERY	OMP (COMM.)/41/2021	23-04-2021	PAYAL KALRA - MS KOTAK MAHINDRA PRIME LIMITED			14-03-2024	562	13 DAYS	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/999/2022	04-04-2022				01-03-2024	1183	11 DAYS	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/1902/2022	28-07-2022	RAMYA GOEL - MUNICIPAL CORPORATION OF DELHI			11-03-2024	592	11 DAYS	CONTESTED	NIL	NIL	PETITION U/S 34
			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/2012/2022	22-08-2022	PUNJAB NATIONAL BANK - AMARUJI SINGH/SOLE PROP. NATURAL LOOKS.			06-03-2024	1032	29 DAYS	CONTESTED	NIL	NIL	PETITION U/S 34
			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/998/2023	08-07-2023	MS SOORAJMULL BAINATH INDUSTRIES PVT. LTD. - ANKIT BINDAL			21-03-2024	257	14 DAYS	CONTESTED	NIL	NIL	PETITION U/S 34
6	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	CENTRAL	NIL													
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM)	987/2023	04.07.2023	SANDEEP JAIN VS SSK JHA MCD	S.K. JHA	9.82E+009	01.03.2024	210	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			302	CS (COMM)	246/2023	09.02.2023	CANARA BANK VS M/S SHREE KRISHAN PLASTIC	S.D K JAIN	-	06.03.2024	390	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			302	CS(COMM)	670/2022	21.02.2022	M/S BB COMMERCIAL LTD. VS HARISH ANIL BISAA	K.K. SINGH	9.89E+009	14.03.2024	741	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution	Act/Section of Recovery
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	310	CS (COMM)	CS (COMM)/3609/2021	24-09-2021	ICICI BANK LTD Vs KAMAL KUMAR GOLA	Vikas Chopra	9212036118	30-03-2024	918	-	Contested			Recovery of Money--RECOVERY
				CS (COMM)	CS (COMM)/348/2022	29-01-2022	ICICI BANK Vs SACHENDRA PRATAP SINGH RANA	Deepak Kaushik	9818030800	28-03-2024	789	-	Contested			Recovery of Money--ORDER,4
				OMP (COMM)	OMP (COMM.)/167/2023	17-10-2023	PAWAN KUMAR Vs KOTAK MAHINDRA BANK LTD.	Ankit Kansal	9812853365	05-03-2024	140	-	Contested			Arbitration & Conciliation Act, 1996--34
				CS (COMM)	CS (COMM)/1237/2023	15-09-2023	M/S SUNCHEM INDUSTRIES Vs M/S ANEES BOOK BINDING	MOHD. MOAZKIR HASHMI	9810655733	22-03-2024	189	-	Contested			Civil Cases--SUIT, UNDER SECTION 6, OF THE, COMMERC
				CS (COMM)	CS (COMM)/1411/2023	27-10-2023	SUDHIR CONSTRUCTIONS Vs MUNICIPAL CORPORATION OF DELHI	Arman Monga	9991114705	28-03-2024	153	-	Contested			Suits for recovery and Damages--SUIT
				CS (COMM)	CS (COMM)/1471/2023	02-11-2023	AMIT VERMA Vs MUNICIPAL CORPORATION OF DELHI	Satyendra Kumar Singh	9811161525	30-03-2024	149	-	Contested			Suits for recovery and Damages--SUIT
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	401	CS (COMM)	1440/2019	05-08-2019	ICICI BANK V/S AMIT RATHORE & ORS	PUNIT KUMAR BHALLA	9810080772	20.03.2023	1689	NIL	DECREE	NIL	NIL	
				CS (COMM)	2746/2019	21-11-2019	M/S GRIPPERS INIDA V/S GO AUTO PVT LTD/TREO TATA	RAHUL KUMAR	8285828057	19-03-2023	1580	NIL	DECREE		NIL	
13	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	402	CIVIL	CS (COMM)/2494/2022	15-11-2022	RAJA GARG Vs MUNICIPAL CORPORATION OF DELHI	S.K. SINGH	9811161525	19-03-2024	490 DAYS	--	DECREE	NIL	NIL	
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	201 Extn Block	cs	CS (COMM)/208/2020	22-08-2020	WINGS PHARMACEUTICALS LTD Vs KIRIT BHADIADRA TRADING AS RAPPLE HEALTH CARE	SACHIN GUPTA(P),	9811180270	04-03-2024	1290	Yes	DECREE	Nil	Nil	
				cs	CS (COMM)/144/2023	06-02-2023	CANARA BANK Vs M/S IMPERIAL CASTING	CHITRA MALHOTRA(P),	9212888057	22-03-2024	410	Yes	DECREE	Nil	Nil	
				cs	CS (COMM)/7/2019	15-01-2019	RAM AVTAR AGGARWAL Vs SADDAM HUSSAIN AND ORS	NITIN KAKKAR(P),	9811890118	28-03-2024	1899	Yes	DECREE	Nil	Nil	
				cs	CS (COMM)/353/2020	26-11-2020	M/S NAINI FINCAP LTD Vs RAM SAGAR RAI	L.K. DAHIYA(P),	9717172204	28-03-2024	1218	Yes	DISMISSED MERITS	ON Nil	Nil	
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	209 Extn Block	CS COMM	CS (COMM)/449/2019	21-09-2019	LOKESH SHARMA Vs M/S ROYAL CAR CARE AND ORS	MANISH RAGHAV	9873645048	06-03-2024	1618 DAYS	No	Contested	NIL	NIL	
				CS COMM	CS (COMM)/116/2021	11-02-2021	ASIAN TRADING CORPORATION DELHI Vs HINDUSTAN CONSTRUCTION COMPANY LIMITED	SUDHIR VATS	9811053663	07-03-2024	1110 DAYS	No	Contested	NIL	NIL	

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days for execution of	Act Section
				CS COMM	CS (COMM)/23/2022	04-01-2022	M/S GAGAN FASHIONS PVT LTD Vs M/S HARKISHAN ENTERPRISES	RAJIV GUPTA	9811570337	20-03-2024	750 DAYS	No	Contested	NIL	NIL	
				CS COMM	CS (COMM)/124/2022	11-02-2022	SH.VIKAS GOYAL Vs PROJECTS AND INFRASTRUCTURE LTD	VIPIN NANDWANI	9899299404	18-03-2024	750 DAYS	No	Contested	NIL	NIL	
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	203 Extn Block	Misc DJ/39/2024	15-01-2024		Vijay Kumar Jain Vs Richmond Global School And Others		45362	56	NIL	DISMISSED	45599	SAME DAY		
				CS (COMM)/436/2023	05-06-2023		SHRIRAM ENTERPRISES Vs GURANTORS INFRASTRUCTURE		13-03-2024	313	NIL	DECREE	13-03-2024	SAME DAY		
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	202 Extn Block	CS (COMM)	CS (COMM)/594/2022	23/07/22	M/S SHRIRAM ENTERPRISES Vs M/S RCC INFRA VENTURES LTD	RANJAN DOSHI	7678683903	11/03/24	597	NA	ALLOWED/DECREE D	Nil	Nil	
				CS (COMM)	CS (COMM)/217/2020	05/09/20	M/S ACTION INTERNATIONAL P. LTD. Vs M/S Z.N. LEATHER SHOE THROUGH KAMRDEEN ALAM AND	ABHISHEK HARJIK	9310008654	14/03/24	1286	NA	DISMISSED MERITS	ON Nil	Nil	
				CS (COMM)	CS (COMM)/331/2019	19/08/19	M/S G.N.B. BROS P. LTD. Vs M/S VARDHMAN PROPERTIES LTD.	SHARAD CHANDRA	9870436652	20/03/24	1675	NA	JUDGEMENT/DECREE	Nil	Nil	
				COUNTER CLAIM	Counter Claim/33/2022	24/05/22	COL. VIRESH KUMAR/ Vs M/S CITY CONNECT SERVICE PVT LTD			27/03/24	673	NA	DISMISSED	Nil	Nil	
				CS (COMM)	CS (COMM)/145/2022	22/02/22	M/S CITY CONNECT SERVICE PVT LTD Vs COL. VIRESH KUMAR			27/03/24	764	NA	DISMISSED MERITS	ON Nil	Nil	
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	210 Extn Block	CS (COMM)/120/2019	120/2019	43575	SMT KAWAL AHUJA Vs RAVINDER SINGH	Amrjeet Rai	9868995997	45373	1798	no	decreed	no	no	
				CS (COMM)/147/2021	147/2021	44251	M/S APURVA INTERNATIONAL Vs THE G.M AND SONS	Raj Karan Sharma	9871454546	45378	1127	yes	Contested	no	no	
				CS (COMM)/132/2021	132/2021	44246	M/s Mittal Footcare V. M/s Tanisha Impex	Manoj Mittal	9015825900	45381	1135	-	decreed	no	no	
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	403 Extn Block	CS (COMM)/16/2019	CS (COMM)/16/2019	29-01-2019	RAJ KUMAR MADAN AND ORS Vs M/S GVR INSURANCE BROKERS PVT LTD AND ORS			28-03-2024			DISMISSED			
				CS (COMM)/114/2019	CS (COMM)/114/2019	15-04-2019	PARMOD VERMA PROP. M/S ONKAR ADVERTISER Vs M/S SARVAM CULTURE WORLD P. LTD. AND ORS			19-03-2024			PARTLY DECREED/DISMISSED			
				CS (COMM)/330/2019	CS (COMM)/330/2019	17-08-2019	HIM LOGISTICS P. LTD. Vs LAXMI REMOTE INDIA P. LTD. AND ORS.			04-03-2024			DECREE			

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name vs Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days for execution of	Act Section
				Counter Claim/6/2020	Counter Claim/6/2020	10-02-2020	LAXMI REMOTE INDIA P. LTD. Vs HIM LOGISTICS P. LTD.			04-03-2024			DISMISSED			
				CS (COMM)/427/2020	CS (COMM)/427/2020	22-12-2020	BHARTIYA LOHA UDYOG PVT LTD Vs PRAKASH STEELS			06-03-2024			DECREE			
				OMP (COMM.)/9/2022	OMP (COMM.)/9/2022	22-03-2022	M/S ASSOCIATES TUBES Vs ANIL SINGHAL			12-03-2024			DISMISSED			
				CS (COMM)/193/2022	CS (COMM)/193/2022	05-03-2022	M/S DHRUV INDUSTRIES LIMITED Vs M/S DELCON ELECTRONICS P LTD			13-03-2024			DECREE			
				CS (COMM)/459/2022	CS (COMM)/459/2022	03-06-2022	M/S VASON PRINTOPACK PVT. LTD. Vs M/S MAHESHWARI BOX AND LAMINATION			23-03-2024			DECREE			
				CS (COMM)/6/2023	CS (COMM)/6/2023	02-01-2023	UNION BANK OF INDIA Vs KHUSHI SHG AND ORS			22-03-2024			DISMISSED			
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	619/2019	26.09.2019	BBR INDIA PVT LTD. VS CAPITAL INFRASTRUCTURE INDIAN	P C GUPTA	9897665244	20.03.2024	1637	YES	DECREED	NIL	NIL	RECOVERY SUIT
				OMP(COMM)	53/2023	06.04.2023	PARULBEN NIKUNJKUMAR MEHTA VS. AXIS FINANCE LTD. THROUGH AUTHORIZED SIGNATORY JAGDEEP	RITESH KUMAR CHAUDHARY	9910394267	15.03.2024	344	NO	ALLOWED	NIL	NIL	U/S- 34
				OMP(COMM)	46/2020	18.03.2020	KAVITA KOORAPTI VS M/S HERO FIN CORP LIMITED	K SRIKANTH	9899624200	22.03.2024	1465	NO	ALLOWED	NIL	NIL	U/S- 34
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)		25	OMP (COMM)	31/2023	01.03.2023	TANJIT SING GHAI AND ANR Vs KOTAK MAHINDRA PRIME LTD	SH AJYA UPPAL	9811740125	27.03.2024	393	NO	DECREED	NA	NA	U/S- 34
				OMP (COMM)	07/2022	15.01.2023	AXIS SECURITIES VS KUMUD CHANDRA	SH SUNIL CHAUDHARY	9899750209	26.03.2024	437	NO	DECREED	NA	NA	U/S- 34
				OMP (COMM)	167/2023	01.12.2023	GAGAN SACHDEVA VS RBL BANK	SH NADEEM KHAN	9654567373	13.03.2024	104	NO	DECREED	NA	NA	U/S- 34
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	SUIT FOR TRADEMARKS	CS (COMM.)/412/2022	06-05-2022	PUMA SE Vs SOURAV SEHGAL AND ORS.	SHASHI OJHA	9891584230	13-03-2024	677	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY U/S 20 OF CPC
				OBJECTION U/S 34 ARBITRATION ACT	OMP (COMM.)/105/2021	09-11-2021	NEW DELHI MUNICIPAL COUNCIL Vs NARESH KUMAR GUPTA AND CO LTD	NILESH SAWHNEY	9873176033	15-03-2024	857	Nil	PARTLY ALLOWED	Nil	Nil	OBJECTION U/S 34 ARBITRATION CONCILIATION
				OBJECTION U/S 34 ARBITRATION ACT	OMP (COMM.)/131/2019	19-07-2019	M/S JCL INFRA LIMITED Vs UNION OF INDIA (MINISTRY OF RAILWAYS AND ANR.	FAIYAZ HASAN	9871306263	22-03-2024	1708	Nil	PETITION ALLOWED	Nil	Nil	OBJECTION U/S 34 ARBITRATION CONCILIATION

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days for execution of	Act/Section
				OBJECTION U/S 34 ARBITRATION ACT	OMP (COMM.)/14/2019	15-01-2019	VIKAS CHAWLA AND ANR Vs FOOD CORPORATION OF INDIA AND ANR	DR SHIVJI YADAV	9868152897	28-03-2024	1899	Nil	PETITION ALLOWED	Nil	Nil	OBJECTION U/S 34 ARBITRATION CONCILIATION ACT
				SUIT FOR RECOVERY	CS (COMM.)/221/2021	07-07-2021	M/s Greaks Shipping LLP Vs VIGNESHWARA TILES EMPORIUM	AYUSH KAPUR	9820930220	30-03-2024	997	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY U/S 17 OF CPC
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/310/2023	22-5-23	MRS. NEERU WALIA Vs M/S WHAT A COMIC SHOW	Sh Rajesh Kumar	9810226605	01-03-24	284	Yes	DECREED	NIL	NIL	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/16/2020	14-1-20	M/S DESTINATION TRAVEL Vs GHUMO WORLD SERVICES PVT.LTD. AND ORS.	Sh Kunal Vats	9811985226	21-03-24	1528	Yes	DECREED	NIL	NIL	Suit for Recovery
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	OMP(COMM)8/2023	31.01.2023	RAHEJA DEVELOPERS Vs ISHITA CONSTRUCTION	RAJAL RAI DUA	9891914800	18.03.2024	412	N/A	DISMISSED	Not Filed	N.A.	SECTION 34 U/S A & C ACT
			6, New Court Block-I	Commercial	OMP(T)(COMM) 01/2023	16.12.2023	MANU UPADHYAYA Vs MEGACOSM COGNITION	DEEPANSHI ISHAR	8.800E+010	20.03.2024	95	N/A	ALLOWED	Not Filed	N.A.	SECTION 34 U/S A & C ACT
			6, New Court Block-I	Commercial	OMP(COMM) 54/2023	20.09.2023	MALIK TRADING Vs DHANI LOANS	MANOJ KUMAR PANDEY	9654371856	23.03.2024	185	N/A	ALLOWED	Not Filed	N.A.	SECTION 34 U/S A & C ACT
25	SH. SANDEEP YADAV	South	17, New Court Block-I	Petition U/s 34	ARB. A.(COMM.)/3/2023	8-6-23	NILU SUMAN AND ANR Vs INDIA SHELTER FINANCE CORPORATION LTD.	AVANISH KUMAR	9810769286	04-03-24	270	NA	Contested	NA	NA	Petition Under Section 34
26	SH. RAJEEV BANSAL/SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	South	NIL													
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	40, New Court Block-II	Commercial	CS (COMM)/234/2019	22-10-2018	M/S ENTERTAINMENT Vs BARKHA SINGH AND ANS.	ASHOK KUMAR	8076042191	30-03-2024	1986 days from filing of the case		DISMISSED/CONTES			SUIT FOR DAMAGES
			40, New Court Block-II	Commercial	OMP (COMM.)/51/2022	04-11-2022	KAILASH SHIPPING SERVICES PVT. LTD Vs JK TYRE AND INDUSTRIES LTD.	NISHANT K PATHAK	9953160613	28-03-2014	510 days from filing of the cases		PETITION ALLOWED/CONTES			PETITION U/S 34 OF ARBITRATION ACT
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	COMMERCIAL	OMP (COMM.)/64/2023	04-07-2023	CONSTRUCTION INDUSTRY DEVELOPMENT COUNCIL Vs MCM WORLDWIDE	N. Kantawala,	K--	26-03-2024	266	--	PETITION DISMISSED	--	--	
29	MS. NEELAM SINGH, DISRICT JUDGE	SOUTH-EAST	14	Commercial Suit	CS (COMM)/539/2021	11/23/21	SADHANA KALA THROUGH HOLDER MR. VED PRAKASH KALA Vs ANJALI MUKHERJEE	ATARAYI DAS	N/A	3/4/24	832	YES	PLAINT RETURNED/REJECTED	--	--	
					CS (COMM)/996/2022	10/6/22	NEO TECHNO FIELD COMPANY Vs J A VERMA KUMAR INFRAPROJECTS LTD	VISHWENDR JA VERMA	N/A	3/4/24	515	YES	PLAINT REJECTED	--	--	
					CS DJ/687/2022	8/5/22	GHIBS FACILITY AND ALLIED SERVICES Vs BHARAT BHUSHAN SHARMA	SHUBHAM JAISWAL	N/A	3/4/24	577	YES	DECREED	--	--	

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days for execution of	Act Section
					CS (COMM)/446/2021	10/21/21	M/S VARDHMAN ENGINEERING WORKS VS. M/S MIDEAST PIPELINE PRODUCTS	PREM GARG	N/A	3/5/24	866	YES	PARTLY DECREED	--	--	
					CS (COMM)/504/2019	12/5/19	M/S PARIJAT INDUSTRIES VS. PRAMOD KUMAR	VISHAL GUPTA	N/A	3/12/24	1559	YES	DIMISSED	--	--	
					OMP (COMM.)/91/2019	8/23/19	CMP CONVENT HR. SEC. SCHOOL VS. M/S EDU SMART SERVICES	AMANDEEP SINGH	N/A	3/13/24	1664	YES	Petition U/o allowed	34--	--	
					OMP (COMM.)/34/2018	12/18/18	CPP JUNIOR COLLEGE VS. M/S EDUSMART SERVICES	CHIRAG JAMWAL	N/A	3/13/24	1912	YES	Petition U/o allowed	34--	--	
					OMP (COMM)/31/2018	12/11/18	AMANT LITTLE ROSE PUBLIC ACADEMY VS. M/S EDU SMART SERVICES	AMANDEEP SINGH	N/A	3/13/24	1919	YES	Petition U/o allowed	34		
					CS (COMM)/543/2021	11/24/21	KBSH PVT. LTD VS. CHARAN JEET SINGH	GAURAV GUPTA	N/A	3/13/24	840	YES	DECREED			
					OMP (COMM.)/35/2023	5/29/23	KULDEEP MUKUL SHAHI VS. HDFC BANK LTD ANR	NIKHIL MUKUL	N/A	3/14/24	290	YES	Petition U/o allowed	34		
					CS (COMM)/805/2022	8/8/22	M/S U S SALES AGENCY VS. M/S ALFA ELECTRONICS	AVINASH KUMAR TYAGI	N/A	3/18/24	588	YES	PARTLY DECREED			
					CS (COMM)/1062/2022	10/29/22	BLUEVIEW PROPERTIES AMANJOT SINGH	HIMANSHU GARG	N/A	3/20/24	508	YES	DECREED			
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	PETTITON U/S 34	OMP (COMM)/1/2021	1/6/21	JAWAD AHMAD SIDDIQUI Vs MUQUEEM AHMAD	SHARAD PANDEY	9.89E+009	3/11/24	1160	NO	CONTESTED			
				PETTITON U/S 34	OMP (COMM.)/35/2021	9/24/21	THE CHIEF ENGINEER BURSER H.E.PROJECT, NHPCAT KISHTWAR, DISTRICT KISHTWAR	SAPANK MISHRA	9871185142	3/30/24	918	NO	CONTESTED			
				ARBTN U/S 34	ARBTN/219/2018	9/17/18	DY GENERAL MANAGER (MM) PROJ. RSP SAIL Vs M/S MONOTECH ENGINEERS PVT LTD.	ASHISH RANA(P),	9.97E+009	3/22/24	2013	NO	CONTESTED			
				COMERCIAL SUIT	CS (COMM)/75/2019	4/1/19	SSIPL LIFESTYLE PRIVATE LIMITED VS. EMPHASIS INNOVATIONS PRIVATE LIMITED	MOHD. KAMRAN(P),	9.99E+009	3/12/24	1807	YES	CONTESTED			
				COMERCIAL SUIT	CS (COMM)/20/2019	2/15/19	NEERAJ KHANDELWAL Vs M/S BHIWADI FRIENDS REALTORS P LTD	RAJEEV KAPOOR(P),	9.90E+009	3/20/24	1860	YES	CONTESTED			
				COMERCIAL SUIT	CS (COMM)/257/2022	3/10/22	ONE97 COMMUNICATION LTD Vs K SERA SERA MINIPLEX LTD	NIRAJ SINGH(P),	9.81E+009	3/26/24	747	YES	CONTESTED			

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days for execution of	Act Section
				COMERCIAL SUIT	CS (COMM)/312/2019	9/21/19	EVERFAST FREIGHT FORWARDERS PVT LTD Vs TS SIJUMON	SHIVAM SHARMA(P),	9.65E+009	3/28/24	1650	YES	CONTESTED			
				COMERCIAL SUIT	CS (COMM)/1083/2022	11/2/22	AVNG INFRASTRUCTURES PVT. LTD Vs MUNICIPAL CORPORATION OF	SAVITA MALHOTRA	9.81E+009	3/30/24	514	YES	CONTESTED			
				COMERCIAL SUIT	CS (COMM)/304/2020	10/26/20	M/S BONZO KIDS APPARELS PVT LTD Vs VIKAS JINDAL	ANURADHA MITTRA(P),	9205113671	3/21/24	1242	YES	CONTESTED			
				COMERCIAL SUIT	Misc DJ/39/2022	1/13/22	M/S BONZO KIDS APPARELS PVT LTD Vs VIKAS JINDAL	SANJEEVANI MITTAL	9.65E+009	3/21/24	798	YES	CONTESTED			
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMERCIAL SUIT	CS COMM/88/22	12/18/21	SHRI RAJ KUMAR SHARMA V/s. M/S YES COUNTRYWIDE CONSTRUCTION OPC PVT. LTD. THROUGH	SH. SANJAY BANSAL (P)	9.81E+009	3/4/24	807	NO	Contested	--	--	
				COMERCIAL SUIT	OMP COMM/9/21	2/8/21	J. P. KAPOOR Vs. DELHI DEVELOPMENT AUTHORITY	SH. VIVEKANAND (P)	9.81E+009	3/14/24	1130	NO	Contested	--	--	
				COMERCIAL SUIT	MISC. DJ/16/24	1/4/24	YOKOHAMA INDIA PRIVATE LIMITED V/s. M/S VIKAS SERVICE STATION	SH. GAUTAM KUMAR (P)	9.99E+009	3/19/24	75	NO	Contested	--	--	
				COMERCIAL SUIT	CS COMM/10/22	12/7/21	CEAT LTD. THROUGH SPA HOLDER V/S COUNTRY LINE LOGISTIC PVT. LTD.	SH. ARVIND KUMAR (P)	9.87E+009	3/27/24	841	NO	Contested	--	--	
				COMERCIAL SUIT	CS DJ/644/19	8/2/19	CAPT. PAWANJIT SINGH AHLUWALIA Vs. TARANDEEP SINGH BAJAJ	SH. SASIBHUSAN (P)	--	3/30/24	1702	NO	Contested	--	--	
32	SH. BHUPESH KUMAR	SOUTH-EAST		COMERCIAL CASE	CS (COMM)/861/2023	9/26/23	M/S LSC MARKETING INDIA PVT LTD Vs M/S LAKSHMI	NEERAJ GOYAL(P),	9891489779	3/4/24	160	YES	Contested	--	--	
				COMERCIAL CASE	CS (COMM)/172/2021	3/15/21	OP KHANDELWAL Vs STELL AUTHORITY OF INDIA	H.L. DASI(P),	9810866407	3/4/24	1085	YES	Contested	--	--	
				COMERCIAL CASE	CS (COMM)/235/2022	3/5/22	RIDHI INTERNATIONAL Vs MK TRADERS AND ORS	ATUL KUMAR BANDHU(P),	9811608039	3/6/24	732	YES	Contested	--	--	
				COMERCIAL CASE	CS DJ/101/2020	1/31/20	INDIAN OVERSEAS BANK Vs M/S FOYOFAB INFRA	MUNISH C JOSHI(P),	--	3/20/24	1510	YES	Contested	--	--	
33	MS NIRJA BHATIA	SOUTH-EAST	30	Comm.	331/22	04.04.2022	M/s Impex Services v/s DBA	K.V Balakrishnan	9.81E+009	01.03.2024	697	--	Decreed	--	--	
				Comm.	448/22	13.05.2022	PNB v/s Sanjay Fredric	Shubhi Singh	9.21E+009	14.03.2024	671	--	Dismissed	--	--	

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days for execution of	Act Section
				Comm.	599/22	02.06.2022	Harsh International v/sSpringer	Ankur Singhal	9811126091	20.03.2024	657	--	Decreed		--	
				Comm.	600/22	02.06.2022	Harsh International v/sCoirfoam India	Ankur Singhal	9811126091	23.03.2024	0	--	Decreed		--	
				Comm.	227/24	23.03.2024	Coirfoam India v/s Harsh International	Ankur Singhal	9811126091	23.03.2024	660	--	Dismissed		--	
34	SH. RAJESH KUMAR SINGH	SOUTH-EAST	23	OMP/COMM	OMP (COMM.)/16/2023	22-02-2023	SPONSON TEA AND COFFEE VS RBL BANK LIMITED	BHUVANESH SEHGAL	9.97E+009	05-03-2024	377	yes	ALLOWED	---	---	
				ARBTN	ARBTN/221/2018	19-09-2018	THE PRINCIPAL, G.B.PANT ENG. COLLEGE Vs M/S GORKHA SECURTY SERVICES	MANISH MAKHLJA	---	19-03-2024	2008	yes	DISMISSED	---	---	
				CSDJ	CS DJ/672/2019	14-08-2019	PARAMOUNT SURGIMED LTD. Vs M/S SCOPE AMRA LOGISTICS PRIVATE LIMITED	BHUVANESH SEHGAL	9.97E+009	21-03-2024	1681	yes	DISMISSED ON MERITS	---	---	
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39	OMP (COMM)	75/19	23.07.2019	UNION BANK OF INDIA VS SATISH KUMAR MITTAL	SANJAY KUMAR AGARWAL	9811101108	15.03.2024	1698	NO	DISMISSED	NO	NO	
36	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	12	RECOVERY	333/2022	15-11-2022	M/S A-ONE ELECTRICAL ENGINEERS & CONTRACTOR VS. M/S TANYA AIR CONDITIONING PVT.LTD.	A.A. SIDDIQUI & S. LOKESH	8506988037	30-03-2024	500	YES	CONTESTED	NIL	NIL	
			12	RECOVERY	111/2023	23-03-2023	CANARA BANK VS. PUSHPENDRA	ANKUR SINGH VS. DEEPAK ARORA		26-03-2024	368	YES	CONTESTED	NIL	NIL	
			12	RECOVERY	113/2023	29-03-2023	CANARA BANK VS. SHEKHAR SHARMA	VIPIN VS. KRUPADHYAY	873101002	15-03-2024	346	YES	CONTESTED	NIL	NIL	
			12	RECOVERY	149/2021	07-09-2021	M/S SKY SCRAPER BUILDING TECH VS. SHARNYA INFRA PVT.LTD.	RANBIR SINGH VS. AJAY KUMAR	810162109	22-03-2024	925	YES	CONTESTED	NIL	NIL	
37	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL													
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)/	2/2023	03-01-2023	STATE BANK OF INDIA VS. RAJNISH JAYANT	R.K. SINHA	9811255673	01-03-2024			CONTESTED/DECREE	N/A		
				C.S. (COMM)	81/2023	14-09-2018	SATISH KUMAR PARASHAR VS RELIANCE JIO INFOCOMM LIMITED	SATISH KUMAR JAIN	9810934875	07-03-2024			Contested/DECREE	N/A		
				C.S. (COMM)	51/2023	24-05-2023	CANARA BANK VS. ATIQR REHMAN PROP M/S ATIQ MOTAR PUMP SANITARY STORE	SANJEEV CHOPRA	9711142200	14-03-2024			Contested/DECREE	N/A		

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days of execution	Act Section
				C.S. (COMM)	/8/2023	27-01-2023	KESARI SINGH DEEPAK PATEL VS SKS BHADUARIA		9810368108	20-03-2024		Contested DISMISSED		N/A		
39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	MISC. DJ 668/2023	09/11/2023	S K SHARMA VS SANJAY JAIN	VIKASH BHATIA	9811379676	03/11/2024	182	YES	DISPOSED	EXECUTION NOT FILED	NO	
				CS(COMMERCIAL)	CS (COMM.) 44/2021	01/25/2021	PUNJAB NATIONAL BANK VS. SMT. SHWETA SINGH PROP. OF M/S SAI CATERING AND ORS.	RAMA ARORA	9.81E+009	21.03.2024	1151	YES	DECREED	EXECUTION NOT FILED	NO	
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM.) 246/2023	05/11/2023	OP AND SONS TRADERS PVT. LTD. VS. MANOJ KUMAR MALL PROP. OF M/S INFORMAL	MANJU JAIN	9.82E+009	03/28/2024	322	YES	DECREED	EXECUTION NOT FILED	NO	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)		NIL													
41	SH. SURENDER S. RATHI		303, New Court Building													
					CS (COMM)/59/2022	18-01-2022	RUKHMANI KESHWAN Vs RAJU AGARBATTI WORKS AND ANR	MOHIT SHARMA(P),		19-03-2024	791		PLAINT RETURNED	N/A		
					CS (COMM)/366/2022	30-05-2022	SH VINOD KUMAR BATRA Vs SH SANDEEP GUPTA	Kulwant Kaur(P),		06-03-2024	646		DECREED	N/A		
					CS (COMM)/393/2020	06-08-2020	GURPARSHAD GUPTA Vs MAHAVIR FEED MILL	VIKAS KHERA(P),		20-03-2024	1322		PLAINT RETURNED	N/A		
					CS (COMM)/183/2019	19-09-2019	VJ CRANES PRIVATE LIOMITED Vs AJINKYA INFRA PROJECTS AND ORS	JAS PREET SINGH(P),		18-03-2024	1642		DECREED	N/A		
					CS (COMM)/106/2021	22-02-2021	VINOD KUMAR SHIVANIE SHARMA	Vs KAMAL GARG(P),		27-03-2024	1129		PLAINT RETURNED	N/A		
42	SH. REETESH SINGH		C No 304 Sh. Reetesh Singh DJ (comm-04)		CS(COMM)/355/2023	20-07-2023	CANARA BANK VS SUSHMITA ARORA	RAJIV SAMAIYAR	9717996516	04-03-2024	228 DAYS	-	DECREED	Execution not filed till date		
					CS(COMM)/440/2021	02-11-2021	PRISM BOOKS & EDUCATIONAL SUPPLIER VS TITOO STATIONERY	ASHWANI KUMAR		19-03-2024	668 DAYS	-	DECREED	Execution not filed till date		

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days for execution of	Act Section
					CS(COMM)/50/2023		PUNJAB NATIONAL BANK VS MUJEEB ULLA	DEOKANT TRIPATHI	9711332383	22-03-2024	414 DAYS	-	DECREED	Execution not filed till date		
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL													
44	SH.VINOD YADAV		316	Civil	CS/Comm./727/22	08.09.22	Auto Logistics India Vs. The New India Assurance Co. Ltd.	Daljeet Singh	N.A	01.03.24	540	Yes	R.R/Decreed	N.A	N.A	Civil Suit
					CS/Comm./141/23	21.02.23	Smt. Poonam Vs. Tata AIG General Insurance Co. Ltd.	Shashi Jaiswal	N.A	01.03.24	374	Yes	R.R/Decreed	N.A	N.A	Civil Suit
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial Suit	CS COMM. 338/2021	09.12.2021	MATBAR SINGH CHAUHAN VS NOOR ALAM	YUGRAJ GULLAIYA, HARSHIT KHANNA	9811132049, 9718975363	11.03.2024	823	YES	SUIT DISMISSED	NIL	NIL	RECOVERY SUIT
47	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.		613	Commercial Suit	CS (COMM)/ 538/2022	28-11-2022	OKAYA FUJIKAWA POWER PVT LTD Vs MOVEX CARGO PVT LTD	Sh. Sh.Achint Mittal	81112729	18-03-2024	476	DECREED	NIL	NIL	Recovery Suit	
			613	Commercial Suit	CS (COMM)/ 342/2023	24-07-2023	M/S KARTAR SINGH KHURANA AND SONSTHROUGH ITS PARTNER MR. GURMEET SINGH KHURANA Vs M/S	Sh. Sh.Asutosh Lohia	9810120000	06-03-2024	226	DECREED	NIL	NIL	Recovery Suit	
			613	Commercial Execution	Execution (Comm.)/431/2023	05-08-2023	MONEYWISE FINANCIAL SERVICE PVT. LTD THROUGH AUTHORIZED REPRESENTATIVE Vs	SH. MEHVISH KHAN	9319212148	11-03-2024	219	PETITION DISMISSED	NIL	NIL	EXECUTION PETITION	
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		614	Commercial Suit	CS (Comm)/107/2022	09.03.2022	PRADEEP BANSAL VS M/S SHREE TIN MANUFACTURING	SH. M.S PANWAR	9811441760	13.03.2024	735	NA	CONTESTED-DEGREE	NIL	NIL	
			614	Commercial Suit	CS (Comm)/171/2023	12.04.2023	UNION BANK OF INDIA ERSTWHILE ANDHRA BANK VS ASHU YADAV	MS. VANDANA BHATIA	9810092257	28.03.2024	351	NA	CONTESTED-DEGREE	NIL	NIL	
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03		509	CS(COMM)	240/2023	10.05.2023	CANARA BANK VS PURAN	ANAND SHARMA		30.03.2024	325 Days	YES	CONTESTED DECREED			